



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.10.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 02.11.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 15 of 2021 Part Heard	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff Rohan Arora	Balaji Subramanian Davander Prasad, Dy. Director Law CCI
2.	Comp. App. (AT) (Ins) No. 1089 of 2026 & I.A. No. 5092, 6888 of 2026	Yogesh Kasundra Suspended Director of Pithadai Construction Pvt. Ltd. Vs. Mittal Construction Co. & Anr.	Digant Kakkad	Arun Bansal Soumitra C. Anubhav Bansal

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar